

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No.367/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company Under Section		Asim Kumar Dutta -Vs- ROC W.B 252 (3)		

1. Axif Al, Advocate

pets bones

A. AG

ORDER

Ld. Counsel appearing for the petitioner submits that he was unable to file amended application as the petitioner is not in station and he needs further time to file amended application. Prayer is allowed. RoC is directed to submit his report within 15 days of the receipt of the amended application.

List it on 07/11/2017.

(Jinan K.R.) Member (Judicial)

